

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS AND SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
UNSTARRED QUESTION No. 1035
TO BE ANSWERED ON 02.12.2024**

2036 Olympics

**1035. SMT. D K ARUNA:
SHRI EATALA RAJENDER:**

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether India's plans to host the 2036 Olympic Games and if so, the details thereof along with the progress and present status thereof by competing with other countries;**
- (b) whether India has never hosted the Olympics before and if so, the details thereof and the reasons therefor; and**
- (c) the steps being taken by the Government to build consensus both within and beyond its borders?**

ANSWER

**THE MINISTER OF YOUTH AFFAIRS AND SPORTS
(DR. MANSUKH MANDAVIYA)**

(a) to (c) Olympics has never been hosted in India. The allotment of hosting rights for the Olympics is done by the International Olympic Committee (IOC) through a detailed host selection process spelt out in

the public domain. The IOC has a dedicated body, the Future Host Commission (FHC), which deals with this subject. The interested National Olympics Committees (NOCs) are required to initiate a dialogue with the FHC for award of hosting rights for a specific edition of the Olympic Games. The Indian Olympic Association (IOA), which is the NOC for India, has initiated the dialogue process with the FHC.

IOA has already issued Letter of Intent on 01.10.2024, formally expressing India's interest to host the Olympic and Paralympic Games in 2036.
